

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 66(ND)15
CA. NO.

CORAM:

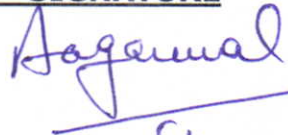
PRESENT: SH. R. VARDHARAJAN
HON'BLE MEMBER (J)

SH. M.K. HANJURA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 03.10.2016**


NAME OF THE COMPANY: M/s. Purnima Singh Vs. Saga Info Solutions Pvt. Ltd. & Ors.

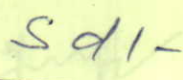
SECTION OF THE COMPANIES ACT: 397/398

S.NO	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1	Atul Agarwal, Advocate		Petitioner	

ORDER

None for the respondent. Learned counsel for the petitioner is present. He has stated that he has already filed the written submissions, synopsis and the list of the judgments on which he intends to rely upon. List on 04.10.2016 for the appearance of the petitioner and for further future directions.


(R.Varadharajan)
Member (Judicial)


(Maharaj Krishan Hanjura)
Member (Judicial)